

SPECIAL BENCH
COURT - I

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/69(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	INDIAN BANK VS AKHILESH KOTIA
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physical)

Mr. Santosh Kumar Ray, Adv. : Financial Creditor
Ms. Rituparna Sanyal, Adv.
Ms. Sumana Mukherjee, Adv.

Ms. Namrata Basu, Adv. : For Personal Guarantor

ORDER

1. Ld. Counsel for the parties present.
2. In view of the order dated 17th April, 2023, this petition is deferred and adjourned to **25/07/2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**